

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 620
TO BE ANSWERED ON 23.07.2025**

Review of Coal Distribution Policy

†620. Shri Azad Kirti Jha:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to review and amend the coal distribution policy to ensure supply of coal to small and medium industrial units in view of re-allocation of coal blocks;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a), (b) & (c): Allocation of coal to Micro, Small & Medium Enterprises (MSMEs) are made as per New Coal Distribution Policy (NCDP) dated 18.10.2007, followed by amendments dated 26.07.2013, 04.09.2013, 27.09.2016 and 11.04.2022, where the MSMEs whose requirement is less than 10,000 tons per annum are distributed coal through the State Nominated Agencies (SNAs) notified by the State Governments. Besides, the MSME units are also eligible to obtain coal through the Single Window Mode Agnostic e-auctions and the Non-Regulated Sector Linkage Auctions conducted by the coal companies, subject to meeting the eligibility criteria. At present, no proposal is under consideration to review and amend the extant coal distribution policy for supply of coal to small and medium industrial units.
